

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 214- IA 562 of 2020 & ITEM No 215- IA/219(AHM) 2022  
ITEM No 216- IA/625(AHM) 2022  
In  
CP(IB) 172 of 2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

SKE Projects Pvt Ltd  
Jaihind Projects Ltd

V/s

.....Applicant

.....Respondent

**Order delivered on ..14/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nihar Thakkr, Adv. for Mr. Salil Thakore, Adv.  
For the Respondent : Mr. Mr. Arjun Sheth, Adv. & Solicitor a/w. Rajiv Chawla, Adv.  
: Mr. Akshat Khare, Adv. for R-1 (IDBI Bank)  
i/b. Monson Le Experts.  
: Mr. Raheel Patel, Adv. for R-2

**ORDER**

**IA 562 of 2020**

Pleadings are complete.

Matter stands adjourned to 26.04.2023.

**IA/219(AHM) 2022**

Application is filed by the Successful Resolution Applicant seeking direction to the IDBI bank and other respondents to co-operate for the successful implementation of the Resolution Plan.

Pleadings are complete.

Matter stands adjourned to 26.4.2023.

**IA/625(AHM) 2022**

The reply is filed.

Matter stands adjourned to 26.4.2023.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**